

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**PETITION NUMBER** : --

**APPLICATION NUMBER** : CP/IB/178/2023

**NAME OF THE PETITIONER** : M/s Srinivasan Associates Pvt Ltd

**NAME OF THE RESPONDENT(S)** : M/s Akshaya Pvt Ltd

**UNDER SECTION** : Sec 9 of IBC, 2016 R/w Rule 11 of I & B  
2016

-----

**ORDER**

Ld. Counsel Ms. Divya Pratika for the Petitioner. Ld. Counsel Mr. Sandeep Kumar Ambalavannan for the Respondent.

In this case Counsel for the Respondent stated that there is no settlement and pleadings are complete

List the Petition for **physical hearing on 23.08.2024.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk